

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2020 at 2.30 p.m.

PRESENT: SHRI R. VARADHARAJAN MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/29/2018
NAME OF THE PETITIONER(S) : DHARAMCHANDN KOCHAR & 1 ANOTHER
NAME OF THE RESPONDENT(S) : KDP PROPERTIES PVT LTD & 1 ANOTHER
UNDER SECTION : 241/242 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

No representation on behalf of both the parties.

Post the matter on 13.03.2020 for appearance of both the parties.

SD

[S. VIJAYARAGHAVAN]
Member (Technical)

SD

[R. VARADHARAJAN]
Member (Judicial)